

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**B.A. No. 3799 of 2020**

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Shankar Kumar Mahto ... .. **Petitioner**

**Versus**

The State of Jharkhand ... .. **Opposite Party**

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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**  
**Through- Video Conferencing**

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For the Petitioner : Mr. A.K. Chaturvedy, Advocate  
For the State : Mr. Ram Prakash Singh, A.P.P.  
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02/08.07.2020 Let this case be listed after a week so that learned counsel for the petitioner may file a supplementary affidavit annexing a copy of the evidence of the informant who has been examined as P.W.2.

**(R. Mukhopadhyay, J.)**

Alok/-